

The Ministry considers declaration of some State Roads as new NHs from time to time keeping in view the requirements of connectivity, *inter-se* priority and availability of funds.

About 57,500 km. length of State Roads have been approved "In-Principle" for their declaration as new NHs subject to outcome of their Detailed Project Reports (DPRs) and initiatives have been taken for their DPR preparations.

The Ministry has taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, along with integration with Sagarmala, construction / rehabilitation / widening of major bridges and Railway Over Bridges (ROBs) / Railway Under Bridges (RUBs) on NHs, connectivity Improvement Program for Char-Dham (Kedarnath, Badrinath, Yamunothri and Gangotri in Uttarakhand) etc., under proposed new programmes.

The outlay provided for Central Sector Roads at Revised Estimate (RE) 2016-17 is as under:—

Sl. No.	Head	₹ in crore
1.	Gross Budgetary Support	41,982.60
2.	Internal and Extra Budgetary Resources (IEBR)	59,279.00
	TOTAL	101,261.60

Increase in road accidents

2826. KUMARI SELJA:

SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether incidents of road accidents are on the rise due to non adherence of traffic norms by road users including drivers and pedestrians, if so, the details thereof indicating the number of persons killed in road accidents during last two years, State/UT-wise;

(b) whether Government proposes to introduce certain mandatory safety procedures while driving vehicles; and

(c) whether Government also proposes to bring amendments in existing Motor Vehicles Act, in view of increasing incidents of rash and negligent driving and if so, the details thereof and by when the Act is likely to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Road accidents are caused due to the complex interaction of a number of factors. These include driver's fault, mechanical defects in the vehicles, fault of pedestrians, bad road, bad weather, increase in vehicular population, increase in population, heterogeneous traffic etc. State/UT-wise number of persons killed in road accidents during 2014 and 2015 are given in the Statement (*See below*).

(b) There is existing provision in Central Motor Vehicle Rules, 1989 and Motor Vehicle Act, 1988 mandating seat belt, collapsible steering column, helmet, etc. The Ministry of Road Transport and Highways has also issued G.S.R. 290 (E) dated 15.04.2015 wherein Speed Limiting Device (SLD) or Speed Limiting Functions (SLF) are mandated to be fitted in certain categories of transport vehicles.

(c) Ministry of Road Transport and Highways has introduced Motor Vehicle Amendment Bill, 2016 in the Lok Sabha in August, 2016. The bill *inter alia* includes the provision of enhancement of various types of penalties for traffic offences. The Bill was referred to the Department Related Parliamentary Standing on Transport, Tourism and Culture for examination and report. The Committee has presented its report to the Rajya Sabha on 8th February, 2017.

Statement

Total number of persons killed in road accidents during 2013 to 2015

Sl. No.	State	2013	2014	2015
1.	Andhra Pradesh	14171	7908	8297
2.	Arunachal Pradesh	143	119	127
3.	Assam	2441	2522	2397
4.	Bihar	5061	4913	5421
5.	Chhattisgarh	3477	4022	4082
6.	Goa	266	290	311
7.	Gujarat	7613	7955	8119
8.	Haryana	4517	4483	4879

Sl. No.	State	2013	2014	2015
9.	Himachal Pradesh	1054	1199	1096
10.	Jammu and Kashmir	990	992	917
11.	Jharkhand	2706	2628	2893
12.	Karnataka	10046	10452	10856
13.	Kerala	4258	4049	4196
14.	Madhya Pradesh	8588	8569	9314
15.	Maharashtra	13029	12803	13212
16.	Manipur	165	168	139
17.	Meghalaya	130	141	183
18.	Mizoram	97	103	72
19.	Nagaland	30	81	30
20.	Odisha	4062	3931	4303
21.	Punjab	4588	4621	4893
22.	Rajasthan	9724	10289	10510
23.	Sikkim	68	59	70
24.	Tamil Nadu	15563	15190	15642
25.	Telangana	NA	6906	7110
26.	Tripura	226	188	158
27.	Uttarakhand	766	878	913
28.	Uttar Pradesh	16004	16287	17666
29.	West Bengal	5504	5875	6234
30.	Andaman and Nicobar Islands	40	23	23
31.	Chandigarh	117	131	129
32.	Dadra and Nagar Haveli	49	59	42
33.	Daman and Diu	31	15	42
34.	Delhi	1820	1671	1622
35.	Lakshadweep	0	0	0
36.	Puducherry	228	151	235
TOTAL		137572	139671	146133

NA: Not Available.